

GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS
RAJYA SABHA
QUESTION NO 04.12.2009
ANSWERED ON
SALE OF VIP QUOTA TICKETS .

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Smt. Kusum Rai

Will the Minister of COALCOALRAILWAYS be pleased to state :-

- (a) whether she is aware of the media report that VIP quota for waitlisted ticket confirmation is being sold for Rs.700/- per berth by Headquarter, Rail Bhavan;
- (b) if so, the details thereof since June to October, 2009;
- (c) whether officials of Directorate of Commercial are involved in selling of VIP quota to touts;
- (d) if so, the action she would take against guilty officials and touts;
- (e) whether a Parliamentary Committee would be constituted to enquire into the matter; and
- (f) if not, the reasons therefor?

ANSWER

MINISTER OF RAILWAYS

(KUMARI MAMATA BANERJEE)

(a) to (f): A statement is laid on the Table of the Sabha.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (f) OF STARRED QUESTION NO.232 BY SHRIMATI KUSUM RAI AND SHRI KAMAL AKHTAR TO BE ANSWERED IN RAJYA SABHA ON 04.12.2009 REGARDING SALE OF VIP QUOTA TICKETS

(a) to (d) : One print media has reported that touts pay money in Rail Bhawan to get VIP quota released. No specific information has been quoted.

(e) & (f): Efforts are made to bridge the gap between demand and supply of reserved accommodation by planning holiday special trains during the peak rush periods, putting on extra coaches to meet the day-to-day requirements and increasing the number of coaches on permanent basis in those trains which have high demand and patronage. Moreover, random checks are conducted in association with Vigilance Organisation. If any Railway official is found involved in any irregularity, the official is taken up severely. The process of checks and tightening of procedures is a continuous activity and is closely monitored.